

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 3

Intervention Petition/6/ND/2022 in CP/84/ND/2022

IN THE MATTER OF:

Track Infoline Private Limited	...	Applicant
Versus		
R Global Infosolutions Private Limited	...	Respondent

Order under Section 241-242.

Order delivered on 01.12.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For Respondent 1 : Mr. Ashish Aggarwal, Mr. Gurcharan Singh, Adv.
For Respondents 2 to 4 : Mr. Kunal Mimavi, Adv.

ORDER

Heard the submissions made by the Intervenor. In order to decide whether intervention application has to be allowed or not at this stage, let the matter be posted for 07.12.2022.

- S d -

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

- S d -

P.S.N. PRASAD
MEMBER (JUDICIAL)